

Government of India  
Ministry of Finance  
Department of Financial Services

LOK SABHA

Unstarred Question No. 1612

To be answered on Friday, March 10, 2017/Phalguna 19, 1938 (Saka)

**Conversion of Kisan Credit Cards**

1612. SHRI C. MAHENDRAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to convert Kisan Credit Cards into Rupay Cards and if so, the details thereof along with the benefits of this move;

(b) whether this is to counter the demonetization effects in the farm sector; and

(c) if so, the details thereof?

**Answer**

The Minister of State in the Ministry of Finance  
(Shri Santosh Kumar Gangwar)

(a) to (c): Under revised Kisan Credit Card (KCC) Scheme issued by Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD), withdrawal through ATM/Debit Cards has been allowed as one of the delivery channels for the drawal of the drawing limit for the current season/year. The Government has been closely monitoring the progress of conversion of Kisan Credit Cards (KCCs) to RuPay ATM cum Debit Kisan Credit Cards (RKCCs). The Government has now decided that NABARD will coordinate the conversion of operative/live KCCs into RKCCs by Cooperative Banks and Regional Rural Banks (RRBs) in a mission mode. Conversion of KCCs into RKCCs will facilitate the farmers in undertaking financial transactions on digital platform. The use of RKCCs may increase the frequency of funds accessed by the farmer as there will be ease in withdrawing cash as and when required. This periodic withdrawal of small amounts will help in reducing the interest burden on the farmers and enable them to access credit as per their needs.

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